

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

IA 8 of 2019 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company:

Rajesh Jhunjhunwala RP/Proposed Liquidator of
Siddharth Tubes Ltd
V/s
Nainesh sanghvi & Ors

IA For Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Arjun Sheth, Advocate, appeared on behalf of the Liquidator, Mr. Vijayesh Atre, Advocate, appeared on behalf of the respondent no.14 and Mr. Ibrahim, Advocate, appeared on behalf of respondent no.6.

Only urgent matters are taken in view of Covid-19 notification dated 19.04.2021. Hence the instant matter is adjourned.

List the matter on 15.07.2021

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 4th day of June, 2021


MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT